

**V Addl. District and Sessions Judge, Tiptur**  
**Sri. SHIVAKUMARA B**  
**V Addl. District and Sessions Judge**  
**Cause List Date: 07-12-2020**

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<b><u>02.45 PM to 05.45PM</u></b>				
1	CRL.R.P. 10036/2019 (ARGUMENTS)		Y.S. Shanthamurthy <b>Vs</b> B. Pushpalatha	Ramachandraiah.H.C
2	SC 10034/2019 (FOR F.D.T)		State by Tiptur Town Police, Tiptur <b>Vs</b> Ajay	Public Prosecutor  Sathish.B
3	CRL.A 10011/2018 (ARGUMENTS) IA/1/2018		D.K.Chandregowda <b>Vs</b> Sri Basaweshwara Co-Operative Society by its present manager Vidhyasree	Krishnamurthy.B.G  N.N.S
4	CRL.A 10022/2018 (ARGUMENTS) IA/1/2018		B.H. Shivaram <b>Vs</b> Tejakumar	Krishnamurthy.B.G
5	CRL.A 10003/2019 (ARGUMENTS)		Devaraju <b>Vs</b> Gangadhar	Krishnamurthy.B.G  Shivakumara
6	CRL.R.P. 10015/2019 (ARGUMENTS) IA/1/2019		K.R. Sathish <b>Vs</b> K.M. Mamatha	Nataraju.M.C  Basavaraja.T
7	CRL.R.P. 10016/2019 (ARGUMENTS) IA/1/2019 IA/2/2019		Rajappa <b>Vs</b> Ashwini	Shobhadevi. S.V  Sathish.B
8	CRL.R.P. 10022/2019 (ARGUMENTS)		Chidananda <b>Vs</b> K.P. Roopa	Somasundar S
9	CRL.R.P. 10005/2020 (ARGUMENTS)		Usha T.S. <b>Vs</b> Girish Nadig S.	Krishnamurthy.B.G
10	CRL.R.P. 10013/2020 (ARGUMENTS) IA/1/2020		Dasthgir <b>Vs</b> Tahashildar and Taluk Executive Magistrate	Krishnamurthy.B.G
11	CrI.Misc. 10279/2020 (ARGUMENTS)		Shivanna <b>Vs</b> STATE BY TURUVEKERE POLICE	Sathish.B  Public Prosecutor
12	CrI.Misc. 10277/2020 (ORDERS)		Jabraram Pancharam Prajapathi @ Jagadhish <b>Vs</b> State by Chikkanayakanahalli Police	Basavaraju.N  Public Prosecutor

V Addl. District and Sessions Judge, Tiptur

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Cause List Date: 07-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
13	Crl.Misc. 10278/2020 (ORDERS)		Sri. Kumar <b>Vs</b> STATE BY TURUVEKERE POLICE	C.T. Venkatesha Public Prosecutor
14	CRL.R.P. 10027/2020 (hear on I.A) IA/1/2020		Rajashekar <b>Vs</b> STATE BY HANDANAKERE POLICE	Venu.C
15	Crl.Misc. 10280/2020 (FOR OBJECTION)		K.N. Muniraju <b>Vs</b> STATE BY TURUVEKERE POLICE	Gururaja.T.N
<b>11.00 AM to 02.00PM</b>				
16	SC 10039/2015 (NOTICE)		State by Nonavinakere Police <b>Vs</b> YOGANANDA M.P	PP Basavaraju.N
<b>( SC/0010039/2015)</b>				
<b>: SC/0010039/2015</b>				
17	Crl.Misc. 10281/2020 (NOTICE)		Umesh <b>Vs</b> STATE BY HULIYAR POLICE	Krishnamurthy.B.G Public Prosecutor
18	Crl.Misc. 10282/2020 (NOTICE)		Pushpalatha <b>Vs</b> STATE BY HULIYAR POLICE	Krishnamurthy.B.G Public Prosecutor
19	Crl.Misc. 10283/2020 (NOTICE)		Naveen Kumar R <b>Vs</b> State by Chikkanayakanahalli Police	Karunakar.M.B Public Prosecutor
20	Crl.Misc. 10284/2020 (NOTICE)		G. Rajashekar <b>Vs</b> Excise Police Station, Tiptur	Basavaraju H S Public Prosecutor
21	Crl.Misc. 10285/2020 (NOTICE)		Konegowda <b>Vs</b> STATE BY TURUVEKERE POLICE	Krishnamurthy.B.G Public Prosecutor
22	Crl.Misc. 10286/2020 (NOTICE)		Mangalamma <b>Vs</b> STATE BY TURUVEKERE POLICE	Krishnamurthy.B.G Public Prosecutor
23	Crl.Misc. 10287/2020 (NOTICE)		Loksha <b>Vs</b> State by Honnavalli Police	B.P.Rajendraprasad Public Prosecutor
24	Crl.Misc. 10288/2020 (NOTICE)		Maruthi G. <b>Vs</b> STATE BY TURUVEKERE POLICE	Venu.C Public Prosecutor

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
25	Crl.Misc. 10289/2020 (NOTICE)		Sunil C.K. <b>Vs</b> STATE BY TURUVEKERE POLICE	Venu.C  Public Prosecutor
26	Crl.Misc. 10290/2020 (NOTICE)		Irfan Ahmed @ Irfan <b>Vs</b> State by Tiptur Town Police, Tiptur	Jagadeesh.B.D  Public Prosecutor
27	Crl.Misc. 10291/2020 (NOTICE)		B. Pushpavathi <b>Vs</b> Excise P.S, Chikkanayakanahalli	Sathish.B  Public Prosecutor
28	Crl.Misc. 10292/2020 (NOTICE)		Mahalingaiah <b>Vs</b> STATE BY TURUVEKERE POLICE	Sathish.B  Public Prosecutor
29	SC 10025/2015 (EVIDENCE)		STATE BY TURUVEKERE POLICE <b>Vs</b> K.M.NAGARAJU	PP  BKR
<b>( SC/0010025/2015)</b>				
<b>: SC/0010025/2015</b>				
30	SC 10025/2017 (EVIDENCE)		STATE BY HANDANAKERE POLICE <b>Vs</b> Dayananda	P.P
<b>( SC/0010025/2017)</b>				
<b>: SC/0010025/2017</b>				
31	SC 10002/2019 (EVIDENCE)		STATE BY HANDANAKERE POLICE <b>Vs</b> Chowdaiah	PP
32	SC 10012/2019 (EVIDENCE)		STATE BY TIPTUR RURAL POLICE <b>Vs</b> Mallikarjuna	P.P
33	SC 10016/2016 (EVIDENCE)		State by Nonavinakere Police <b>Vs</b> YASHWANT K.Y.	PP  BSK/BM
<b>( SC/0010016/2016)</b>				
<b>: SC/0010016/2016</b>				
34	SC 10008/2019 (EVIDENCE)		State by Tiptur Town Police, Tiptur <b>Vs</b> Sunil Jain	PP
35	SC 10020/2019 (EVIDENCE)		State by Range Forest Officer <b>Vs</b> Kumaraswamy	PP  Lingappa.K.B

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
36	SC 10023/2019 (EVIDENCE)		State by Tiptur Town Police, Tiptur <b>Vs</b> BALARAM SINGH alias BALU	Public Prosecutor
<b>( C.O.A./0000894/2016)</b>				
37	SC 10030/2019 (EVIDENCE)		STATE BY HANDANAKERE POLICE <b>Vs</b> Chidananda	Public Prosecutor Venu.C
38	SC 10007/2014 (ARGUMENTS)		State by Chikkanayakanahalli Police <b>Vs</b> BHAGYAMMA	Public Prosecutor SS
<b>( SC/0010007/2014)</b>				
<b>: SC/0010007/2014</b>				
39	SC 10018/2015 (ARGUMENTS)		State by Honnavalli Police <b>Vs</b> NAGARAJU	PP Yogananda.M.K
<b>( SC/0010018/2015)</b>				
<b>: SC/0010018/2015</b>				
40	SC 10006/2017 (ARGUMENTS)		State by Turuvekere Police <b>Vs</b> Hanumantharaju	P.P B.S
<b>( SC/0010006/2017)</b>				
<b>: SC/0010006/2017</b>				
41	SC 10015/2017 (ARGUMENTS)		STATE BY TIPTUR RURAL POLICE <b>Vs</b> chethan @ motte chethu	pp bdj
<b>( SC/0010015/2017)</b>				
<b>: SC/0010015/2017</b>				
42	CRL.R.P. 10017/2017 (ARGUMENTS)		vinod goyal <b>Vs</b> STATE BY K.B.CROSS POLICE	vishwanath Public Prosecutor
<b>( C.C./0000779/2011)</b>				
43	CRL.R.P. 10041/2017 (ARGUMENTS)		Vinod Goel <b>Vs</b> Range Forest Officer.Tiptur	Vishwanath Public Prosecutor
<b>( CRL.R.P./0010041/2017)</b>				
<b>: CRL.R.P./0010041/2017</b>				
44	CRL.A 10007/2018 (ARGUMENTS)		Teja @ Suma. S <b>Vs</b> Ranganatha Swamy. H.S	Sathish.B
<b>( CRL.A/0010007/2018)</b>				
<b>: CRL.A/0010007/2018</b>				

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
45	CRL.A 10018/2018 (ARGUMENTS) IA/1/2018		State by Chikkanayakanahalli Police <b>Vs</b> Ranganatha Swamy H S	P.P
<b>( CRL.A/0010018/2018)</b>				
<b>: CRL.A/0010018/2018</b>				
46	CRL.A 10024/2018 (Respondent Arguments)		A.N. Sannanajaiah <b>Vs</b> STATE BY TURUVEKERE POLICE	Krishnamurthy.B.G  Public Prosecutor
<b>Cases listed below are adjourned due to Covid 19</b>				
47	SC 10007/2020 (APPEARANCE OF ACCUSED)	<b>05-01-2021</b>	STATE BY HANDANAKERE POLICE <b>Vs</b> Dakshinamurthy	State by Complainant
48	SC 10009/2020 (APPEARANCE OF ACCUSED)	<b>05-01-2021</b>	STATE BY HANDANAKERE POLICE <b>Vs</b> Paandurangaiah	State by Complainant
49	SC 10012/2020 (APPEARANCE OF ACCUSED)	<b>05-01-2021</b>	STATE BY HULIYAR POLICE <b>Vs</b> Krishnappa	PP
50	SC 10014/2020 (APPEARANCE OF ACCUSED)	<b>05-01-2021</b>	State by Chikkanayakanahalli Police <b>Vs</b> Nazeem	PP
51	SC 10015/2020 (APPEARANCE OF ACCUSED)	<b>05-01-2021</b>	State by Chikkanayakanahalli Police <b>Vs</b> Lakshmiddevamma	PP
52	SC 10016/2020 (APPEARANCE OF ACCUSED)	<b>05-01-2021</b>	State by Nonavinakere Police <b>Vs</b> Kumar @ Shivakumar	PP
53	SC 10017/2020 (APPEARANCE OF ACCUSED)	<b>05-01-2021</b>	State by Nonavinakere Police <b>Vs</b> Abishek @ Abhi	PP
54	SC 10020/2020 (APPEARANCE OF ACCUSED)	<b>05-01-2021</b>	State by Nonavinakere Police <b>Vs</b> Pavan Yadav G.S. @ Pavan	P P
55	SC 10021/2020 (APPEARANCE OF ACCUSED)	<b>05-01-2021</b>	STATE BY TURUVEKERE POLICE <b>Vs</b> Thimmaiah @ Lepakshi	P P

SENIOR CIVIL JUDGE AND JMFC, TIPTUR

Sri Satish S T

CIVIL JUDGE ( SR. DN.) & JMFC

Cause List Date: 07-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<b>02.45 PM to 05.45PM</b>				
1	R.A. 84/2017 (ARGUMENTS)		Jagadeesha <b>Vs</b> Dhanalakshmamma	Udayakumar T.K
2	R.A. 88/2017 (ARGUMENTS)		B.N.Nagaraja Rao <b>Vs</b> General Manager	N.V.Sachidanand
<b>( R.A./0000088/2017)</b>				
<b>: R.A./0000088/2017</b>				
3	R.A. 3/2018 (ARGUMENTS)		S.V. suryaprakash <b>Vs</b> Gowramma	Ramaswamy Iyengar K.S
4	M.A. 2/2018 (ARGUMENTS)		R.M. Mallikarjuna Swamy <b>Vs</b> Mahadevaiah	T.K. Raghu
5	R.A. 36/2018 (ARGUMENTS)		Nagaraju <b>Vs</b> The State of Karnataka Chief Secretary,	M.C.Nataraju
6	R.A. 40/2018 (ARGUMENTS) IA/1/2018		R.M.Mallikarjunaswamy <b>Vs</b> B.S.Nataraju	Raghu.T.K
7	R.A. 41/2018 (ARGUMENTS) IA/1/2018 IA/2/2018		K.Visweswara Sharma <b>Vs</b> Immaddi Karibasava Deshikendra Mahaswamiji	Ramaswamy Iyengar K.S
8	R.A. 42/2018 (ARGUMENTS) IA/1/2018		S.P.Yatheesh <b>Vs</b> Chikkamma	Udayakumar T.K
9	R.A. 43/2018 (ARGUMENTS)		Shivanna <b>Vs</b> The Chief Secretary, The State of Karnataka P	Nataraju.M.C
10	R.A. 46/2018 (ARGUMENTS)		N.Chandrashekaraiah <b>Vs</b> Thimmegowda Dead by his Lrs	Krishnamurthy.B.G
11	R.A. 47/2018 (ARGUMENTS) IA/1/2018		Mohammed Younus Saleem <b>Vs</b> D.M.Shashishekar	M.R.Girish
12	G and WC 9/2018 (ARGUMENTS)		H.T. Balakrishna <b>Vs</b> K. R. Raghavendra	
13	R.A. 6/2019 (ARGUMENTS)		Shambulingamma <b>Vs</b> M.L. Channegowda	K.R. Dayananda

**SENIOR CIVIL JUDGE AND JMFC, TIPTUR**

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
14	R.A. 7/2019 (ARGUMENTS) IA/4/2019 IA/3/2019 IA/1/2019 IA/2/2019		A.S.Biliyappa @ S. Ranganatha <b>Vs</b> Anusha	Ramachandraiah.H.C
15	R.A. 14/2019 (ARGUMENTS)		Nanjappa <b>Vs</b> Basavalinpappa	S. Somasundar
16	M.A. 4/2019 (ARGUMENTS) IA/1/2019		Umesh <b>Vs</b> S. Shivapanchakshari	C.Venu
17	R.A. 17/2019 (ARGUMENTS) IA/3/2019 IA/1/2019 IA/2/2019		M. Basavaraju <b>Vs</b> N. Sujatha	Ramaswamy Iyengar K.S
18	R.A. 31/2019 (ARGUMENTS) IA/1/2019		B.S. Nagarajashetty <b>Vs</b> Ashwathanarayana	Nagabhushan T.N
19	M.A. 1/2020 (ARGUMENTS)		Parvathi B. Patel <b>Vs</b> Somashekarachar	Karunakar.M.B
20	R.A. 8/2020 (ARGUMENTS) IA/1/2020		Gururaghavendra Liquor Shop Kibbanahally Cross, by its proprietor Smt SJ Sudha <b>Vs</b> Balaji Wines Tiptur by its Proprietor D.Shivaprasad	Krishnamurthy.B.G
<b>11.00 AM to 02.00PM</b>				
21	O.S. 29/2017 (Amendment on plaint) IA/1/2017 IA/2/2017		Praveenkumar <b>Vs</b> T.M. Sharath	
22	O.S. 40/2018 (Plaintiff Evidence)		M/S Dhanalakshmi Traders Its by C.S. Ramesh <b>Vs</b> George Electrical Engineer and contractors Its by C. Jacob	Ramaswamy Iyengar K.S
23	O.S. 26/2019 (Await Summons) IA/1/2019 IA/2/2019		Shobha <b>Vs</b> K.S. Ravi	B.N. Ajay
24	O.S. 45/2020 (SUMMONS)		Chandrashekhar @ Chandrashekharaiiah <b>Vs</b> Sadashivaiah	C. Venu

SENIOR CIVIL JUDGE AND JMFC, TIPTUR

Sri Satish S T

CIVIL JUDGE ( SR. DN.) & JMFC

Cause List Date: 07-12-2020

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
25	L.A.C. 4/2015 (Petitioner Evidence.)		LINGAMMA <b>Vs</b> SPECIAL LAND ACQUISITION OFFICER	RAJANNA
26	Misc 3/2015 (Petitioner Evidence.)		SRI.D.S.DEVARAJ <b>Vs</b> SATHYANARAYANA SETTY	UMESH RAO
27	L.A.C. 3/2017 (Petitioner Evidence.)		C.R.Ananthasudarshan <b>Vs</b> Land Acquisition Officer/Assistant Commissioner.	H.S.K
<b>( L.A.C./0000003/2017)</b> <b>: L.A.C./0000003/2017</b>				
28	L.A.C. 4/2017 (Petitioner Evidence.)		C.R.Anantkhasudarshan. <b>Vs</b> Land Acquisition officer- Assistant Commissioner,	HSK
<b>( L.A.C./0000004/2017)</b> <b>: L.A.C./0000004/2017</b>				
29	O.S. 13/2018 (Objection to IA.) IA/1/2018 IA/2/2018		Ranjitha <b>Vs</b> Manjula	K.R. Umesh
30	R.A. 49/2016 (ARGUMENTS)		Sadashivaiah <b>Vs</b> K.S Sarvamangala	ss
<b>( R.A./0000049/2016)</b> <b>: R.A./0000049/2016</b>				
31	O.S. 45/2016 (ARGUMENTS)		B S Manjunathaswamy <b>Vs</b> B S Nagarathna	
<b>( O.S./0000045/2016)</b> <b>: O.S./0000045/2016</b>				
32	R.A. 57/2016 (ARGUMENTS)		Venkatappa <b>Vs</b> H.S.Vishwanatha	BR
<b>( R.A./0000057/2016)</b> <b>: R.A./0000057/2016</b>				
33	R.A. 82/2017 (ARGUMENTS) IA/1/2017		Rajashekaraiah <b>Vs</b> T. Ravisha	Sreedhara.K.S

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**SENIOR CIVIL JUDGE AND JMFC, TIPTUR****Sri Satish S T****CIVIL JUDGE ( SR. DN.) & JMFC****Cause List Date: 07-12-2020**

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
34	O.S. 27/2017 (Clubbed with) IA/1/2017 IA/2/2017		Chethankumar <b>Vs</b> Manjula	
<b>( O.S./0000027/2017)</b>				
<b>: O.S./0000027/2017</b>				
<b>Cases listed below are adjourned due to Covid 19</b>				
35	O.S. 4/2015 (Steps) IA/2/2015 IA/1/2015 IA/3/2015	<b>23-12-2020</b>	SMT. B.R. POORNIMA <b>Vs</b> B.S.BASAVALINGAPPA	
36	O.S. 6/2013 (Settlement.) IA/1/2013 IA/2/2013	<b>23-12-2020</b>	KEMPANANJAMMA <b>Vs</b> T.C.PANCHAKSHARAIHAH	K.S. RAMASWAMY IYENGAR
37	O.S. 33/2017 (Amended plaint)	<b>24-02-2021</b>	The Kalpatharu Grameena Bank <b>Vs</b> S.Nagaraju	HL
<b>( O.S./0000033/2017)</b>				
<b>: O.S./0000033/2017</b>				
38	O.S. 49/2018 (Steps)	<b>24-02-2021</b>	Kathyayini <b>Vs</b> Yashoda @ Mytra	Somasundar S
39	M.C. 87/2018 (Objection to Main Petition.)	<b>24-02-2021</b>	G. Ganesh Banakara <b>Vs</b> S.L. Sunitha @ Nagarathna	N.R. Raghavendra
40	O.S. 53/2019 (Amended plaint)	<b>24-02-2021</b>	State Bank of India <b>Vs</b> Shivamma	Yogananda.M.K
41	O.S. 61/2019 (SUMMONS)	<b>24-02-2021</b>	State Bank of India By its Manager Sanjeet Kumar <b>Vs</b> K.N. adaveesharadhya Pandith	Nagabhushan T.N
42	Misc 3/2019 (Await Notice.)	<b>24-02-2021</b>	G.S. Ambika <b>Vs</b> G.S. Renukaradhya dead by LRs	H.S. Bhasmangi Rudraiah
43	R.A. 9/2020 (Steps) IA/1/2020 IA/3/2020 IA/2/2020	<b>24-02-2021</b>	T.N.Devaraju <b>Vs</b> S.Manjunatha	Jagadeesh.B.D
44	EX 3/2020 (Await Notice.)	<b>24-02-2021</b>	N.S. Manjunatha <b>Vs</b> A.S.Mamatha	Nagabhushan T.N

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**SENIOR CIVIL JUDGE AND JMFC, TIPTUR**

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
45	R.A. 18/2020 (Await Notice.) IA/1/2020	<b>24-02-2021</b>	Somashekara <b>Vs</b> Shivaprasad	Ramaswamy Iyengar K.S
46	O.S. 8/2020 (SUMMONS)	<b>24-02-2021</b>	CANARA BANK <b>Vs</b> Vijayalakshmi	Nagabhushan T.N
47	O.S. 9/2020 (SUMMONS)	<b>24-02-2021</b>	CANARA BANK <b>Vs</b> H C Shivakumar	Nagabhushan T.N
48	M.C. 27/2013 (NOTICE)	<b>24-02-2021</b>	G.V.RAJAKUMAR <b>Vs</b> SMT.D.K.KRUPA	
49	EX 21/2014 (NOTICE)	<b>24-02-2021</b>	R.M.RENUKARADHYA <b>Vs</b> KUMAR	T.N.NAGABHUSHAN
50	Misc 5/2014 (NOTICE)	<b>24-02-2021</b>	SHARADAMMA <b>Vs</b> MALLIKARJUNAIAH DEAD BY LRS	B.H.DAYANANDA

**SENIOR CIVIL JUDGE AND JMFC, TIPTUR**

**Sri Satish S T**

**CIVIL JUDGE ( SR. DN.) & JMFC**

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<b><u>11.00 AM to 02.00PM</u></b>				
1	Crl.Misc. 165/2020 (Await Notice.)		Umamahesh R.S. <b>Vs</b> The Registrar	Umesh Rao
2	Crl.Misc. 184/2020 (NOTICE)		Kempadevamma <b>Vs</b> The Registrar of Birth and Death	K.B.Banashankar
3	Crl.Misc. 185/2020 (NOTICE)		Thyagaraju M.E. <b>Vs</b> The Registrar of Birth and Death	B.K. Channakeshava
4	C.C. 572/2018 (EVIDENCE)		M/s Sree Gurumallikarjunaswamy vividoddesha Sahakara Sanga Niyamitha <b>Vs</b> B.N. Umesh	B.C. Basavaraju
5	C.C. 682/2018 (EVIDENCE)		Sri. Gurukula Co-Operative Society Limited Its by K.S. Ningappa <b>Vs</b> K.R. Shankarmurthy	Shekar H.N
6	C.C. 424/2020 (APPEARANCE OF ACCUSSED)		State by Tiptur Town Police <b>Vs</b> Rangaswamy	APP
<b>Cases listed below are adjourned due to Covid 19</b>				
7	P.C.R. 309/2020 (Sworn Statement)	<b>30-12-2020</b>	M/S Nandini Milk Producers Credit Co-operative Society by its G.P. Kusuma <b>Vs</b> Shivanna	D. Vasanthkumar
8	P.C.R. 310/2020 (Sworn Statement)	<b>30-12-2020</b>	M/S Nandini Milk Producers Credit Co-operative Society by its G.P. Kusuma <b>Vs</b> Gangamma	D. Vasanthkumar

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**PRL. CIVIL JUDGE AND JMFC, TIPTUR**  
**Sri.Dasari Kranti Kiran**  
**PRL. CIVIL JUDGE ( JR. DN.) & JMFC**  
**Cause List Date: 07-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
<b><u>02.45 PM to 05.45PM</u></b>				
<b>SS TO WITNESSES</b>				
1	C.C. 35/2017 (EVIDENCE)		Tiptur Rural Police Station <b>Vs</b> Prabhakara Naik	
<b>( C.C./0000035/2017)</b>				
<b>: C.C./0000035/2017</b>				
2	C.C. 396/2018 (EVIDENCE)		Tiptur Rural Police Station <b>Vs</b> Vani K.	Shivamma
3	Crl.Misc. 258/2020 (ORDERS)		Yashodha H.G. <b>Vs</b> The Thahsildar, Tiptur	Shivakumar.K.O
4	Crl.Misc. 259/2020 (ORDERS)		Yashodha H.G. <b>Vs</b> The Thahsildar, Tiptur	Shivakumar.K.O
5	Crl.Misc. 275/2020 (ORDERS)		B.Kumaraswamy <b>Vs</b> The Thahsildar, Tiptur	D.Vasanthkumar
6	Crl.Misc. 276/2020 (ORDERS)		B.Kumaraswamy <b>Vs</b> The Thahsildar, Tiptur	D.Vasanthkumar
<b><u>11.00 AM to 02.00PM</u></b>				
7	C.C. 497/2011 (SUMMONS)		KIBBANAHALLI P.S. TIPTUR <b>Vs</b> KUMARSWAMY	S.SOMASUNDAR
8	C.C. 649/2017 (SUMMONS)		Tiptur Rural Police Station <b>Vs</b> Basavaraju	
9	C.C. 786/2018 (SUMMONS)		Tiptur Rural Police Station <b>Vs</b> Mallikarjuna	State by complainant
10	Crl.Misc. 269/2020 (NOTICE)		E.S.Panchakshari @ Panchaksharaiah <b>Vs</b> The Thahsildar, Tiptur	Jagadeesh.B.D
11	C.C. 1663/2017 (Issue NBW to Accused)		Tiptur Rural Police Station <b>Vs</b> SHIVAKUMAR	
<b>SS TO WITNESSES</b>				
12	C.C. 934/2016 (EVIDENCE)		Tiptur Rural Police Station <b>Vs</b> Anil	K.B.LINGAPPA
<b>( C.C./0000934/2016)</b>				
<b>: C.C./0000934/2016</b>				
<b>Cases listed below are adjourned due to Covid 19</b>				

**PRL. CIVIL JUDGE AND JMFC, TIPTUR**  
**Sri.Dasari Kranti Kiran**  
**PRL. CIVIL JUDGE ( JR. DN.) & JMFC**  
**Cause List Date: 07-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
13	C.C. 950/2017 (Steps)	<b>30-01-2021</b>	C R Jayashankar nishani <b>Vs</b> C V Devaraja	
14	C.C. 1068/2016 (Issue NBW to Accused)	<b>30-01-2021</b>	G P Prakash <b>Vs</b> B M Ramesh	
15	C.C. 511/2013 (EVIDENCE)	<b>30-01-2021</b>	MS SRIRAM TRANSPORT FINANCE CO LTD. RBY PA HOLDER KUMARA SWAMY SO NINGEGOWDA <b>Vs</b> KALLESHAIAH	DAYANANDA.K.R.
16	C.C. 818/2020 (APPEARANCE OF ACCUSED)	<b>30-01-2021</b>	Tiptur Rural Police Station <b>Vs</b> Shashidhara	State by Complainant
17	C.C. 819/2020 (APPEARANCE OF ACCUSED)	<b>30-01-2021</b>	Tiptur Rural Police Station <b>Vs</b> Shankaraiah	State by Complainant
18	C.C. 403/2016 (Re-issue Summons to Accused)	<b>30-01-2021</b>	Ms. Srirama Transport Fin. Co., Ltd., BO Kumaraswamy <b>Vs</b> Chand Pasha	
<b>( C.C./0000403/2016)</b>				
<b>: C.C./0000403/2016</b>				
19	C.C. 405/2016 (Re-issue Summons to Accused)	<b>30-01-2021</b>	Ms. Srirama Transport Fin. Co., Ltd., PA Holder Kumaraswamy <b>Vs</b> Shashidhara M.	
<b>( C.C./0000405/2016)</b>				
<b>: C.C./0000405/2016</b>				
20	C.C. 408/2016 (Re-issue Summons to Accused)	<b>30-01-2021</b>	Ms. Srirama Transport Fin. co., Ltd., PA holder Kumara swamy <b>Vs</b> S.M. Umesh	
<b>( C.C./0000408/2016)</b>				
<b>: C.C./0000408/2016</b>				
21	C.C. 1061/2017 (Re-issue Summons to Accused)	<b>30-01-2021</b>	Sri Kanaka Multi-purpose Co- operative Soceity Ltd, r-p by its Secretary Shivaraj <b>Vs</b> Anoop	

**PRL. CIVIL JUDGE AND JMFC, TIPTUR**  
**Sri.Dasari Kranti Kiran**  
**PRL. CIVIL JUDGE ( JR. DN.) & JMFC**  
**Cause List Date: 07-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
22	C.C. 700/2017 (Complaint Evidenc)	<b>30-01-2021</b>	M/S Nandini Milk Producers Credit Co-operative Society R-p by its Secretary GPA Holder G P Kusuma <b>Vs</b> Basavaraju	
<b>( C.C./0000700/2017)</b>				
<b>: C.C./0000700/2017</b>				
23	C.C. 890/2017 (Complaint Evidenc)	<b>30-01-2021</b>	Ms. Sri Gurukula Co-operative Society Ltd., Tiptur, Rep. by its Manager K.S. Ningappa <b>Vs</b> Lakshmidevi Y.S.	H.N. SHEKAR
<b>( C.C./0000890/2017)</b>				
<b>: C.C./0000890/2017</b>				
24	P.C.R. 227/2015 (Await orders)	<b>30-01-2021</b>	SRILATHA <b>Vs</b> PRADEEP @ PRATEEPA	
25	C.C. 1505/2014 (For Plea)	<b>05-02-2021</b>	K.R. MANJUNATH <b>Vs</b> SHANKARALINGEGOWDA	
26	C.C. 375/2016 (For Plea)	<b>05-02-2021</b>	Manager, Sri Gurukula Co- operative Society Ltd., Tiptur <b>Vs</b> H.S. Manjunatha	
27	C.C. 776/2016 (For Plea)	<b>05-02-2021</b>	Ms. Sri Gurukula Co-operative Society Ltd., Tiptur, Rep. by its Manager K.S. Ningappa <b>Vs</b> D.V. Rangappa	H.N. SHEKAR K.B.BANASHANKARI.
<b>( C.C./0000776/2016)</b>				
<b>: C.C./0000776/2016</b>				
28	C.C. 1518/2017 (For Plea)	<b>05-02-2021</b>	M J Vijay <b>Vs</b> D M Renukaiah	B Sathish
29	C.C. 239/2018 (For Plea)	<b>05-02-2021</b>	Tiptur Rural Police Station <b>Vs</b> Basavaraju	
30	C.C. 656/2018 (For HBC)	<b>05-02-2021</b>	Tiptur Rural Police Station <b>Vs</b> Ganganmma	State by complainant
31	C.C. 44/2019 (For HBC)	<b>05-02-2021</b>	Kibbanahalli Police <b>Vs</b> Prasannakumara	State by Complainant
32	C.C. 534/2019 (For Plea)	<b>05-02-2021</b>	Tiptur Rural Police Station <b>Vs</b> Rajendra perumal	State by Complainant

**PRL. CIVIL JUDGE AND JMFC, TIPTUR**  
**Sri.Dasari Kranti Kiran**  
**PRL. CIVIL JUDGE ( JR. DN.) & JMFC**  
**Cause List Date: 07-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
33	C.C. 642/2019 (For Plea)	<b>05-02-2021</b>	Tiptur Rural Police Station <b>Vs</b> Chethan C.R.	State by Complainant
34	Crl.Misc. 139/2020 (Paper publication)	<b>05-02-2021</b>	Purushotham H.K. <b>Vs</b> The Thahsildar, Tiptur	B.S. Nagesh
35	Crl.Misc. 140/2020 (Paper publication)	<b>05-02-2021</b>	Dayananda H. <b>Vs</b> The Thahsildar, Tiptur	H. Basavaraju
36	P.C.R. 273/2016 (Sworn Statement)	<b>05-02-2021</b>	P. Prabhakar <b>Vs</b> Srinivasa G Sait	
37	C.C. 417/2018 (For Charge,)	<b>05-02-2021</b>	Kibbanahalli Police <b>Vs</b> Rangaswamy	Shivamma
38	Crl.Misc. 498/2014 (Reissue FLW to the Respondent)	<b>05-02-2021</b>	NETHRAVATHI <b>Vs</b> H.D. RANGASWAMY	K.B.LINGAPPA
39	Crl.Misc. 429/2017 (Reissue FLW to the Respondent)	<b>05-02-2021</b>	Sumoto by court <b>Vs</b> Guruvaiah	

**PRL. CIVIL JUDGE AND JMFC, TIPTUR**  
**Sri.Dasari Kranti Kiran**  
**PRL. CIVIL JUDGE ( JR. DN.) & JMFC**  
**Cause List Date: 07-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
<b><u>02.45 PM to 05.45PM</u></b>				
1	O.S. 67/2019 (EVIDENCE) IA/1/2019 IA/2/2019		Shivanna <b>Vs</b> Ramesh	Ramachandraiah.H.C
2	O.S. 209/2019 (EVIDENCE)		Asha G.M. <b>Vs</b> Lakshamma	Lakshman.H
3	O.S. 253/2019 (EVIDENCE)		Sunandamma <b>Vs</b> Veeshala H.E.	M.R. Girish
4	O.S. 297/2019 (EVIDENCE)		Rathnamma <b>Vs</b> Grama Panchayath Rep by. PDO,	Somasundar S
<b>PLNTF EVIDENCE</b>				
5	O.S. 319/2016 (EVIDENCE)		Shivabasavaiah <b>Vs</b> Chief Secretary	
6	O.S. 374/2017 (EVIDENCE) IA/2/2017 IA/1/2017		G. Nagaraju <b>Vs</b> Hemakanth	
7	O.S. 129/2018 (EVIDENCE) IA/1/2018		G.R. Shivanna <b>Vs</b> Nanjappa	K.N. Gururaju
8	O.S. 275/2020 (EVIDENCE) IA/1/2020		Devaraju <b>Vs</b> Manjunath	Fouzia Khanam
<b>ARGUMENTS BY ADV. PLFFS.</b>				
9	O.S. 407/2013 (ARGUMENTS) IA/1/2013 IA/2/2013		MONIKA <b>Vs</b> S. SHIVA SHANKAR AND OTHERS	H.S. SURABHI DHENU
10	O.S. 175/2015 (Further chief of PW1) IA/2/2015 IA/1/2015		VINUTHA H.M. <b>Vs</b> PANCHARATHNAMMA	G.S. MALLESH
11	O.S. 282/2017 (Further chief of PW1)		Sri. Shivalingaiah <b>Vs</b> Sri. Javaraiah	H.S. SURABHI DHENU
12	O.S. 121/2017 (Plaintiff Evidence)		T.V. Rajanna <b>Vs</b> Nandeeshwara	
13	O.S. 122/2017 (Plaintiff Evidence)		T.S. Subramanya <b>Vs</b> B. Pushpadevi	



**PRL. CIVIL JUDGE AND JMFC, TIPTUR**  
**Sri.Dasari Kranti Kiran**  
**PRL. CIVIL JUDGE ( JR. DN.) & JMFC**  
**Cause List Date: 07-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
14	O.S. 479/2014 (Further cross of PW1) IA/1/2014 IA/2/2014		TALUK BALIJA SEVA TRUST R TIPTUR RBY. SECRETARY LAKSHMI NARAYANA. <b>Vs</b> SMT. K.N.PANCHARATHNAMMA	H.S. SURABHI DHENU
<b><u>11.00 AM to 02.00PM</u></b>				
<b>COURT NOTICE TO DEFT.</b>				
15	O.S. 225/2015 (SUMMONS) IA/2/2015 IA/1/2015		CHANDRASHEKARAI AH <b>Vs</b> BOREGOWDA	S.SOMASUNDAR
<b>COURT NOTICE TO PLFT.</b>				
16	O.S. 57/2017 (SUMMONS)		B.S. Prabhudev <b>Vs</b> K.R. Vasanthkumar	
17	O.S. 213/2016 (NOTICE)		Venkatagiriyappa <b>Vs</b> Venkatagiriyappa	
18	O.S. 287/2020 (NOTICE) IA/1/2020		Rahamath Pashaa.K.H <b>Vs</b> Cholamandalam	Basavaraju.H.S.
19	O.S. 349/2014 (For Objection)		SHANTHAMMA <b>Vs</b> HALADESHWARACHAR	S.SOMASUNDAR
20	O.S. 197/2015 (Cross of PW1) IA/2/2015 IA/1/2015		T.R.SHABBEER AHAMED <b>Vs</b> GAYATHRAMMA	
21	O.S. 31/2018 (For Objection)		Nagaraju <b>Vs</b> Shivamma	Ramachandraiah.H.C
22	O.S. 108/2018 (Cross of PW1)		Mahalingappa <b>Vs</b> Shankarappa	M.R. Girisha
23	O.S. 107/2020 (For Objection) IA/1/2020 IA/2/2020		G.D. Jagadeesh <b>Vs</b> Srinivasamurthy G.R.	Ramaswamy Iyengar K.S
24	O.S. 371/2020 (HEARING) IA/1/2020 IA/2/2020		Doddamma <b>Vs</b> Rudrachar	Ramaswamy Iyengar K.S
25	O.S. 251/2013 (Amended Plaint) IA/1/2013 IA/2/2013		GAYATRAMMA <b>Vs</b> MARULASIDDAMMA AND 4 OTHERS	

**PRL. CIVIL JUDGE AND JMFC, TIPTUR**  
**Sri.Dasari Kranti Kiran**  
**PRL. CIVIL JUDGE ( JR. DN.) & JMFC**  
**Cause List Date: 07-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
26	O.S. 463/2015 (Amended Pleint) IA/1/2015		BHARATH KUMAR <b>Vs</b> T. RAMAIAH	K.N. GURURAJ
27	O.S. 180/2016 (EVIDENCE)		Gangamma <b>Vs</b> Chandrashekaraiiah	
<b>FURTHER EVIDENCE FOR DEFND</b>				
28	O.S. 363/2015 (EVIDENCE) IA/2/2015 IA/1/2015		ZULIKHA BI <b>Vs</b> GULZAR PASHA	H.S.BASAVARAJU
<b>Cases listed below are adjourned due to Covid 19</b>				
<b>LOK ADALATH</b>				
29	O.S. 375/2019 (A.D.R.)	<b>19-12-2020</b>	H.L. Manjunath <b>Vs</b> Doddaiah	Somasundar S
30	O.S. 199/2010 (Settelment)	<b>19-12-2020</b>	SSYED ISMAIL AND 15 OTHERS <b>Vs</b> NARZAQNA BANU AND 4 OTHERS	
31	O.S. 429/2014 (Settelment) IA/1/2014 IA/2/2014	<b>19-12-2020</b>	SARDAR <b>Vs</b> SYED ABDUL REHAMAN SAB	
32	O.S. 263/2020 (SUMMONS) IA/1/2020 IA/2/2020	<b>16-01-2021</b>	Thirthaprasad <b>Vs</b> Karunakar	Ramaswamy Iyengar K.S
33	O.S. 293/2020 (SUMMONS) IA/1/2020 IA/2/2020	<b>16-01-2021</b>	Sharadamma <b>Vs</b> Nataraju	K.S.Sreedhara
34	O.S. 315/2020 (SUMMONS) IA/1/2020	<b>16-01-2021</b>	Basavalingappa <b>Vs</b> Lingaraju H.B.	Fouzia Khanam
35	O.S. 249/2016 (Steps)	<b>16-01-2021</b>	Shivanna <b>Vs</b> Ningappa	
36	O.S. 312/2016 (Steps)	<b>16-01-2021</b>	B.S. Marulappa <b>Vs</b> B.S. Gangadharappa	
37	O.S. 163/2017 (Steps)	<b>16-01-2021</b>	D. Basavaraju <b>Vs</b> Chikkamma	

**( O.S./0000163/2017)**  
**: O.S./0000163/2017**

**PRL. CIVIL JUDGE AND JMFC, TIPTUR**  
**Sri.Dasari Kranti Kiran**  
**PRL. CIVIL JUDGE ( JR. DN.) & JMFC**  
**Cause List Date: 07-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
38	O.S. 253/2018 (Steps) IA/1/2018 IA/2/2018	<b>16-01-2021</b>	Suma <b>Vs</b> Siddagangamma	H.L. Sudhakara
39	O.S. 177/2019 (Steps)	<b>16-01-2021</b>	T.N. Padma <b>Vs</b> Krishnaswamy	Udayakumar T.K
40	O.S. 91/2016 (Objection on IA)	<b>16-01-2021</b>	T.L. Nagarathna <b>Vs</b> T.L. Nagaraj	
41	O.S. 45/2017 (Objection on IA)	<b>16-01-2021</b>	N. Ramegowda <b>Vs</b> Chikkegowda aliyas Krishnegowda	
42	O.S. 213/2019 (Objection on IA) IA/1/2019	<b>16-01-2021</b>	N. Kumaraswamy <b>Vs</b> Prabhakaraiah	Somasundar S
43	O.S. 425/2015 (Amended Plaintiff) IA/1/2015	<b>20-01-2021</b>	SOWMYASHREE <b>Vs</b> RENUKAMMA	K.S.BASAVARAJU
44	O.S. 31/2016 (Amended Plaintiff) IA/2/2016 IA/1/2016	<b>20-01-2021</b>	M.CHANNABASAVIAIAH <b>Vs</b> R. GANGADHARAIAH	S.SOMASUNDAR
45	O.S. 45/2016 (Amended Plaintiff) IA/2/2016 IA/1/2016	<b>20-01-2021</b>	S.B. SUJITH BHUSHAN <b>Vs</b> M. RAMA	C.VENU
46	EX 79/2019 (Settlement)	<b>20-01-2021</b>	Shriram Chits (Karnataka) Pvt Ltd., <b>Vs</b> Darshan S.P.	Banashankar K.B.
47	O.S. 173/2019 (Amended Plaintiff)	<b>20-01-2021</b>	Ashoka S.M. <b>Vs</b> Chief Secretary	Basavaraja.T
48	O.S. 103/2020 (Sumons to Defendant/s) IA/1/2020 IA/2/2020	<b>20-01-2021</b>	Hampegowda <b>Vs</b> Rajashekaraiah	Ramachandraiah.H.C
49	O.S. 227/2020 (Notice to defendant/s) IA/1/2020	<b>20-01-2021</b>	Puttarangamma <b>Vs</b> Krishnamurthy Naik	H.S.Basavaraj
50	EX 14/2017 (For clarification,)	<b>20-01-2021</b>	Sadashiva Rao <b>Vs</b> B. Bharath Kumar	

**( EX/0000014/2017)**  
**: EX/0000014/2017**

**PRL. CIVIL JUDGE AND JMFC, TIPTUR**  
**Sri.Dasari Kranti Kiran**  
**PRL. CIVIL JUDGE ( JR. DN.) & JMFC**  
**Cause List Date: 07-12-2020**

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
51	O.S. 343/2016 (Compliance of U. Sec 89 of CPC)	<b>20-01-2021</b>	Rangaswamy <b>Vs</b> Boregowda	
52	O.S. 371/2019 (Compliance of U. Sec 89 of CPC)	<b>20-01-2021</b>	Pareekshith <b>Vs</b> T.C. Dayananda	Somasundar S

**PRL. CIVIL JUDGE AND JMFC, TIPTUR**  
**Sri. Chandan S**  
**ADDL. CIVIL JUDGE ( JR. DN.) & JMFC**  
**Cause List Date: 07-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
<b><u>02.45 PM to 05.45PM</u></b>				
<b>CROSS EXAMINATION OF DW</b>				
1	O.S. 226/2015 (EVIDENCE) IA/2/2015 IA/1/2015		BASAVANA <b>Vs</b> NAGARAJU	S.SOMASUNDAR
<b>CROSS EXAMINATION OF PW</b>				
2	O.S. 136/2015 (EVIDENCE) IA/2/2015 IA/1/2015		NANJAPPA <b>Vs</b> KRISHNAPPA	C.CHANNEGOWDA
<b>FURTHER EVIDENCE FOR DEFND</b>				
3	O.S. 312/2014 (EVIDENCE)		N.SHIVANNA <b>Vs</b> RAMAKRISHNAIAH	H.C. RAMACHANDRAIAH
<b>PLNTF EVIDENCE</b>				
4	O.S. 512/2014 (EVIDENCE) IA/1/2014 IA/2/2014		KARIYAPPA <b>Vs</b> SMT. BHADRABAI	BHARATHRAJ
5	O.S. 269/2016 (EVIDENCE)		N.M.Nataraju, <b>Vs</b> Chennegowda	
<b>( O.S./0000269/2016)</b>				
<b>: O.S./0000269/2016</b>				
6	O.S. 6/1994 (Await orders)		N.G. Chandriah <b>Vs</b> Gowramma	
7	O.S. 288/2013 (ARGUMENTS)		L.R.SATYANARAYANASHETTY <b>Vs</b> D.S.MUDDUKRISHNA	
8	H.R.C. 2/2015 (ARGUMENTS)		NARASIMHA RAO <b>Vs</b> SIDDANANJAPPA	KSRI
9	O.S. 260/2009 (For clarification,)		SHANTHAMMA AND ANOTHER <b>Vs</b> M.BYRAPPA AND 6 OTHERS	
<b><u>11.00 AM to 02.00PM</u></b>				
10	O.S. 178/2020 (SUMMONS) IA/1/2020		Virapakshi <b>Vs</b> Chidanandaswamy	M.R. Girish
11	O.S. 182/2020 (SUMMONS) IA/1/2020		D. Shivaprasad <b>Vs</b> M.B. Shekar	Ramaswamy Iyengar K.S
12	O.S. 354/2020 (SUMMONS) IA/1/2020		Manjulaprasad <b>Vs</b> Prakash	Yogananda.M.K

**PRL. CIVIL JUDGE AND JMFC, TIPTUR**  
**Sri. Chandan S**  
**ADDL. CIVIL JUDGE ( JR. DN.) & JMFC**  
**Cause List Date: 07-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
13	O.S. 152/2010 (NOTICE)		R. HENHAJARAPPA <b>Vs</b> MAHALINGAPPA	
14	O.S. 430/2014 (NOTICE) IA/1/2014 IA/2/2014		PUTTAMMA <b>Vs</b> YASHODA AND 2 OTHERS	
15	FDP 6/2020 (NOTICE)		Savithramma <b>Vs</b> Chandramma	L. Prasannakumar
16	O.S. 458/2012 (For Objection)		SRIDESHADA VEERASHAIVA SAMAJA R OF REPRESENTED BY ITS PRESIDENT SRI. N.G.PUTTARAJU <b>Vs</b> N.J. MADHUSUDHANA	T.K. UDAYKUMAR
17	O.S. 198/2019 (HEARING) IA/1/2019		Vasantha Kumar <b>Vs</b> Sowbhagyamma	K.N.Gururaja
18	O.S. 46/2013 (A.D.R.) IA/1/2013 IA/2/2013		PARAMESH <b>Vs</b> B.N.RAMEGOWDA ANOTHER	T.N.NAGABHUSHAN
19	EX 142/2013 (Steps)		SRI. RAM CHITS K PVT LTD <b>Vs</b> SHANTHAMMA AND CHANDRASHEKARAIH	
20	EX 201/2013 (Steps)		S.V. NANJUNDAPPA <b>Vs</b> NAGAPPA	B.G.CHANDRAPPA
21	O.S. 24/2017 (Amended Plaintiff)		Ningappa <b>Vs</b> Shivashankaraiah	
<b>( O.S./0000024/2017)</b>				
<b>: O.S./0000024/2017</b>				
22	O.S. 216/2017 (Settlement)		Sarvamangalamma <b>Vs</b> Uma	
23	O.S. 20/2018 (Settlement) IA/1/2018		S.N. Somasundar <b>Vs</b> Hemanth Kumar	Udayakumar T.K
24	FDP 23/2018 (Settlement)		Rangaswamy <b>Vs</b> Gangamani	S.M. Shivashankar

**PRL. CIVIL JUDGE AND JMFC, TIPTUR**  
**Sri. Chandan S**  
**ADDL. CIVIL JUDGE ( JR. DN.) & JMFC**  
**Cause List Date: 07-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
25	O.S. 286/2012 (EVIDENCE) IA/2/2012 IA/1/2012		BANGARAMMA <b>Vs</b> KUMARA	H.C. RAMACHANDRAIAH  H.C. RAMACHANDRAIAH
<b>CROSS EXAMINATION OF DW</b>				
26	O.S. 274/2013 (EVIDENCE)		ABDUL REHMAN <b>Vs</b> ISMAIL AND 3 OTHERS	
<b>DEFN EVIDENCE</b>				
27	O.S. 96/2013 (EVIDENCE) IA/1/2013 IA/2/2013		S.N.MANGALAMMA <b>Vs</b> NANJAPPA @ MUDENANJAPPA AND OTHERS	
28	O.S. 124/2013 (EVIDENCE) IA/1/2013 IA/2/2013		M.R. VENKATESH <b>Vs</b> SRINIVAS OTHERS	T.N.NAGABHUSHAN
<b>FURTHER EVIDENCE FOR DEFND</b>				
29	O.S. 162/2012 (EVIDENCE) IA/2/2012 IA/1/2012		GANGADHARAI AH <b>Vs</b> SHEKARAI AH	C.CHANNEGOWDA
<b>Cases listed below are adjourned due to Covid 19</b>				
30	O.S. 86/2014 (SUMMONS) IA/1/2014 IA/2/2014	<b>07-01-2021</b>	GANGADHARAI AH <b>Vs</b> NEELAMMA	G.S. NAGARAJ
31	O.S. 93/2017 (SUMMONS)	<b>07-01-2021</b>	State Bank of Mysore <b>Vs</b> Lakshmi B.R.	
32	FDP 21/2018 (commissioner report)	<b>07-01-2021</b>	Anusha <b>Vs</b> Siddappa	Ramaswamy Iyengar K.S
33	O.S. 88/2019 (SUMMONS) IA/1/2019 IA/2/2019	<b>07-01-2021</b>	Tabasum <b>Vs</b> Hassan Shariff	Ramachandraiah.H.C
34	O.S. 278/2019 (SUMMONS)	<b>07-01-2021</b>	H.R. Shankaranarayana <b>Vs</b> Hemavathi N.	Ramaswamy Iyengar K.S
35	O.S. 332/2019 (SUMMONS) IA/1/2019	<b>07-01-2021</b>	Gangamma <b>Vs</b> Parvathamma	Nataraju.M.C
36	O.S. 20/2020 (SUMMONS) IA/1/2020	<b>07-01-2021</b>	Manjunath <b>Vs</b> Kumar	Udayakumar T.K

**PRL. CIVIL JUDGE AND JMFC, TIPTUR**  
**Sri. Chandan S**  
**ADDL. CIVIL JUDGE ( JR. DN.) & JMFC**  
**Cause List Date: 07-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
37	O.S. 74/2020 (SUMMONS) IA/1/2020 IA/2/2020	<b>07-01-2021</b>	Hongegowda <b>Vs</b> Sheshanna	Jagadeesh.B.D
38	O.S. 82/2020 (SUMMONS) IA/1/2020	<b>07-01-2021</b>	Mahalingaiah <b>Vs</b> Channalingappa	N.V. Sachidanand
39	O.S. 98/2020 (SUMMONS) IA/1/2020	<b>07-01-2021</b>	Virupaksha <b>Vs</b> Syed Sadiq	K.R. Dayananda
40	O.S. 192/2020 (SUMMONS) IA/1/2020	<b>07-01-2021</b>	Shivagangamma <b>Vs</b> Gangadaraiah	M.B.Karunakar
41	O.S. 242/2020 (SUMMONS) IA/1/2020 IA/2/2020	<b>07-01-2021</b>	Siddagangamma <b>Vs</b> R.B. Siddalingaiah	Chandrappa B.G
42	O.S. 292/2020 (SUMMONS)	<b>07-01-2021</b>	Siddaramaiah <b>Vs</b> Gangadharaiah	M.R. Girish
43	FDP 4/2017 (NOTICE)	<b>07-01-2021</b>	B.S. Manjula <b>Vs</b> Sanna kempaiah	
44	O.S. 53/2018 (NOTICE)	<b>07-01-2021</b>	State Bank of India <b>Vs</b> Vedavathi G.C	
45	EX 13/2020 (NOTICE)	<b>07-01-2021</b>	Shriram Chits (Karnataka)Pvt.Ltd., <b>Vs</b> Latha G.A.	Banashankar K.B.
46	O.S. 164/2019 (Writer Statement) IA/1/2019 IA/2/2019	<b>07-01-2021</b>	Hemachandra Dead by LRs. <b>Vs</b> T.M. Kemparaju	Somasundar S
47	O.S. 308/2019 (Writer Statement) IA/1/2019	<b>07-01-2021</b>	Thimmaiah <b>Vs</b> Mahesh	Udayakumar T.K
48	O.S. 378/2019 (Writer Statement) IA/1/2019	<b>07-01-2021</b>	Shashi Prakash <b>Vs</b> Commissioner	Udayakumar T.K
49	O.S. 304/2020 (Writer Statement) IA/1/2020	<b>07-01-2021</b>	Gangadharaiah <b>Vs</b> Vasanthamma	B.P.Rajendraprasad
50	O.S. 420/2014 (HEARING)	<b>07-01-2021</b>	D.THAMMAIAHPPA <b>Vs</b> BASAVARAJU	H.C. RAMACHANDRAIAH



**PRL. CIVIL JUDGE AND JMFC, TIPTUR**  
**Sri. Chandan S**  
**ADDL. CIVIL JUDGE ( JR. DN.) & JMFC**  
**Cause List Date: 07-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
51	FDP 2/2013 (A.D.R.)	<b>07-01-2021</b>	SIDDAGANGAMMA <b>Vs</b> SHIVANNA	
52	EX 196/2013 (Steps)	<b>07-01-2021</b>	S.D. JAYARAMA LEGAL OFFICER AND GPA HOLDER OF SRI RAM CHITS . TIPTUR <b>Vs</b> ANNAPUIRNAMMA	VASANTH KUMAR.D.
53	EX 44/2015 (Steps)	<b>07-01-2021</b>	MS.SRIRAM CHITS KAR PVT. LTD TIPTUR RBY. SHARATHKUMAR <b>Vs</b> G.S.SHIVASHANKAR AND OTHERS	B.N. AJEY
54	O.S. 438/2015 (Steps) IA/3/2015 IA/2/2015 IA/1/2015	<b>07-01-2021</b>	ARPITHA <b>Vs</b> SHANKARAPPA @ SHANKARANNA	S.V. SHOBHADEVI
55	EX 48/2017 (Steps)	<b>07-01-2021</b>	M/s Agroplast Rep by its Proprietor R. Vivekananda <b>Vs</b> B. Bheemesh	
56	EX 30/2018 (Steps)	<b>07-01-2021</b>	Sri.Ram Chits(K) Pvt.Limited <b>Vs</b> Harsha K.N.	Banashankar K.B.
57	EX 57/2018 (Steps)	<b>07-01-2021</b>	J. Reshma Banu <b>Vs</b> Nagarathnamma	M.R. Girish
58	EX 59/2018 (Steps)	<b>07-01-2021</b>	N.K. Ramachandraiah <b>Vs</b> B. Shankar	S. Jayanna
59	EX 23/2019 (Steps) IA/1/2019 IA/2/2019	<b>07-01-2021</b>	Kanik Meri <b>Vs</b> Chinnappa	Shobhadevi. S.V
60	O.S. 348/2019 (Steps)	<b>07-01-2021</b>	Satheeshaiah @ Sathish <b>Vs</b> Shankaramurthy	Udayakumar T.K
61	O.S. 206/2020 (Steps) IA/1/2020 IA/2/2020	<b>07-01-2021</b>	G.M. Manjula <b>Vs</b> Nagaraju	Tilak
62	O.S. 116/2012 (Amended Plaint) IA/2/2012 IA/1/2012 IA/3/2012	<b>07-01-2021</b>	AKASH AGED <b>Vs</b> VISHWANATH	S.SOMASUNDAR

**PRL. CIVIL JUDGE AND JMFC, TIPTUR**  
**Sri. Chandan S**  
**ADDL. CIVIL JUDGE ( JR. DN.) & JMFC**  
**Cause List Date: 07-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
63	O.S. 362/2015 (Settlement) IA/2/2015 IA/1/2015	<b>07-01-2021</b>	RANGAMMA <b>Vs</b> PUTTASWAMIAH @ PUTTASWAMY	K.B.LINGAPPA
64	O.S. 160/2016 (Amended Plaintiff)	<b>07-01-2021</b>	Shanthabai <b>Vs</b> B.R.Thagaraj	
<b>( O.S./0000160/2016)</b>				
<b>: O.S./0000160/2016</b>				
65	O.S. 102/2015 (ARGUMENTS) IA/2/2015 IA/1/2015	<b>07-01-2021</b>	K.S. RADHA <b>Vs</b> K.M SHIVANNA	G.NAGARAJA
66	O.S. 174/2017 (EVIDENCE)	<b>14-01-2021</b>	Pattadadevaru <b>Vs</b> Gangamma	
<b>( O.S./0000174/2017)</b>				
<b>: O.S./0000174/2017</b>				
67	O.S. 80/2018 (EVIDENCE) IA/1/2018 IA/2/2018	<b>14-01-2021</b>	Pushpa <b>Vs</b> Hussain Khan	Basaraju H.S.
68	O.S. 258/2018 (EVIDENCE)	<b>14-01-2021</b>	Canara Bank <b>Vs</b> T.R. Deepak	Nagabhushan T.N
69	O.S. 366/2018 (EVIDENCE)	<b>14-01-2021</b>	KAVERI GRAMEENA BANK <b>Vs</b> Shankar Shetty	Ajay.B.N
70	O.S. 370/2018 (EVIDENCE)	<b>14-01-2021</b>	KAVERI GRAMEENA BANK <b>Vs</b> Krishnappa	Ajay.B.N
71	O.S. 402/2018 (EVIDENCE) IA/1/2018 IA/2/2018	<b>14-01-2021</b>	Shankarappa <b>Vs</b> Ruhulla	Chandrappa B.G
72	O.S. 404/2018 (EVIDENCE)	<b>14-01-2021</b>	Basavalingaiah <b>Vs</b> Sree Basaveswara Education society (R)	Sathish.B
73	O.S. 12/2019 (EVIDENCE) IA/1/2019 IA/2/2019	<b>14-01-2021</b>	Vimala <b>Vs</b> T.S. Shivalingaiah	C. Channegowda
74	O.S. 20/2019 (EVIDENCE) IA/1/2019	<b>14-01-2021</b>	Venkatagiriappa <b>Vs</b> G.M. Basavaraju	M.R. Puttaraju

**PRL. CIVIL JUDGE AND JMFC, TIPTUR**  
**Sri. Chandan S**  
**ADDL. CIVIL JUDGE ( JR. DN.) & JMFC**  
**Cause List Date: 07-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
75	O.S. 134/2019 (EVIDENCE)	<b>14-01-2021</b>	State Bank of India <b>Vs</b> L.H. Manjunatha	Yogananda.M.K
76	O.S. 150/2019 (EVIDENCE)	<b>14-01-2021</b>	The Karnataka Gramin Bank <b>Vs</b> Kumara	Lakshman.H
77	O.S. 212/2019 (EVIDENCE) IA/1/2019	<b>14-01-2021</b>	Puttamma <b>Vs</b> Siddamma	Fouzia Khanam
78	O.S. 272/2019 (EVIDENCE) IA/1/2019 IA/2/2019	<b>14-01-2021</b>	Shylaja <b>Vs</b> Basavaraju	Lakshman.H
79	O.S. 330/2019 (EVIDENCE) IA/1/2019	<b>14-01-2021</b>	N. Rudramurthy <b>Vs</b> Javeed Khan	Krishnamurthy.B.G
80	O.S. 331/2019 (EVIDENCE) IA/1/2019	<b>14-01-2021</b>	T.R. Manjunatha <b>Vs</b> Javeed Khan	Krishnamurthy.B.G
81	EX 202/2013 (Issue Notice to JDR)	<b>14-01-2021</b>	SRI RAM CHITS PVT LTD REP BY ITS LEGAL REP. AND GPA HOLDER <b>Vs</b> SHADAKSHARAI AH	VASANTH KUMAR.D.
82	EX 52/2015 (Issue Notice to JDR)	<b>14-01-2021</b>	MS.SHRIRAM CHITS KARPVT. LTD. TIPTUR RBY. SHARAWTHKUMAR.N. <b>Vs</b> GIRISH.S.BHAT	B.N. AJEY
83	O.S. 18/2014 (Notice to defendant/s) IA/1/2014 IA/2/2014	<b>14-01-2021</b>	LAKSHMINARAYANA <b>Vs</b> PARVATHAMMA	T.K. UDAYKUMAR
84	O.S. 86/2018 (Plaintiff Evidence)	<b>14-01-2021</b>	Dyavamma <b>Vs</b> Shashirekha	Bharathraju
85	O.S. 156/2018 (Plaintiff Evidence) IA/1/2018	<b>14-01-2021</b>	S.P. Nandeesh <b>Vs</b> S.P. Nataraj	Somasundar S
86	O.S. 8/2019 (Plaintiff Evidence) IA/1/2019 IA/2/2019	<b>14-01-2021</b>	Kum. Yashu <b>Vs</b> Shankarappa @ Shankariaya	Venu.C
87	O.S. 92/2019 (Plaintiff Evidence) IA/1/2019	<b>14-01-2021</b>	Bhagyamma <b>Vs</b> Jayamma	Shivakumara

**PRL. CIVIL JUDGE AND JMFC, TIPTUR**  
**Sri. Chandan S**  
**ADDL. CIVIL JUDGE ( JR. DN.) & JMFC**  
**Cause List Date: 07-12-2020**

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
88	O.S. 114/2019 (Plaintiff Evidence) IA/1/2019 IA/2/2019	<b>14-01-2021</b>	A.M. Kantharaju <b>Vs</b> Jagadisha	Lingappa.K.B
89	O.S. 138/2019 (Plaintiff Evidence)	<b>14-01-2021</b>	T.M.Pruthvi Raj <b>Vs</b> G.Shivaswamy	Nagabhushan T.N
90	O.S. 194/2019 (Plaintiff Evidence)	<b>14-01-2021</b>	H.M.Shivakumaraswamy <b>Vs</b> H.S.Nanjundappa	Jagadeesh.B.D
91	O.S. 208/2019 (Plaintiff Evidence)	<b>14-01-2021</b>	Jayamma @ Jayalakshmi <b>Vs</b> Lakkamma	Lingappa.K.B
92	O.S. 44/2014 (To Pay duty and penalty) IA/1/2014 IA/2/2014	<b>14-01-2021</b>	CHARAN REP BY HIS NG MOTHER HEMAVATHI <b>Vs</b> B.SRREKANTAIAH	SHIVKUMAR
93	O.S. 349/2017 (Compliance of U. Sec 89 of CPC)	<b>14-01-2021</b>	Shantha <b>Vs</b> Lakshmanamurthy	

**PRL. CIVIL JUDGE AND JMFC, TIPTUR**  
**Sri. Chandan S**  
**ADDL. CIVIL JUDGE ( JR. DN.) & JMFC**  
**Cause List Date: 07-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
<b>02.45 PM to 05.45PM</b>				
1	C.C. 316/2016 (SUMMONS)		Nonavinakere Police <b>Vs</b> Shivaiah	
2	C.C. 1265/2016 (SUMMONS)		Nonavinakere Police <b>Vs</b> Shankarappa	
3	C.C. 110/2017 (SUMMONS)		Honnavalli Police <b>Vs</b> Shivanna	
<b>( C.C./0000110/2017)</b>				
<b>: C.C./0000110/2017</b>				
4	C.C. 1138/2017 (SUMMONS)		Honnavalli Police <b>Vs</b> Rajanna	
5	C.C. 153/2018 (SUMMONS)		Honnavalli Police <b>Vs</b> Sunil Kumar aliyas Sunil Singh	
6	C.C. 620/2018 (SUMMONS)		Honnavalli Police <b>Vs</b> Siddesha	State by Complainant
7	C.C. 848/2018 (SUMMONS)		Honnavalli Police <b>Vs</b> Raju @ Lakshman Gowda	State by Complainant
8	C.C. 149/2018 (JUDGEMENT)		Nonavinakere Police <b>Vs</b> Prabhuswamy	
9	Crl.Misc. 229/2020 (ORDERS)		M.S. Nagesh <b>Vs</b> The Thahsildar, Tiptur	K.R. Dayananda
10	Crl.Misc. 230/2020 (ORDERS)		M.S. Nagesh <b>Vs</b> The Thahsildar, Tiptur	K.R. Dayananda
11	C.C. 908/2020 (For Commital)		Nonavinakere Police <b>Vs</b> Raghunandana @ Raghu	State by Complainant
<b>Cases listed below are adjourned due to Covid 19</b>				
12	C.C. 683/2019 (SUMMONS)	<b>23-12-2020</b>	Nonavinakere Police <b>Vs</b> Gangamma	State by Complainant
13	C.C. 10/2020 (SUMMONS)	<b>23-12-2020</b>	Divakara V.N. <b>Vs</b> Krishnegowda C.R.	G.S. Mallesh
14	C.C. 157/2020 (SUMMONS)	<b>23-12-2020</b>	Nonavinakere Police <b>Vs</b> Vishnu C.Belli	State by Complainant

**PRL. CIVIL JUDGE AND JMFC, TIPTUR**  
**Sri. Chandan S**  
**ADDL. CIVIL JUDGE ( JR. DN.) & JMFC**  
**Cause List Date: 07-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
15	C.C. 158/2020 (SUMMONS)	<b>23-12-2020</b>	Nonavinakere Police <b>Vs</b> Kumaraiah	State by Complainant
16	C.C. 179/2020 (SUMMONS)	<b>23-12-2020</b>	Honnavalli Police <b>Vs</b> Kiran Kumar	State by Complainant
17	C.C. 180/2020 (SUMMONS)	<b>23-12-2020</b>	Honnavalli Police <b>Vs</b> Narayanagowda N.	State by Complainant
18	C.C. 376/2020 (SUMMONS)	<b>23-12-2020</b>	Nonavinakere Police <b>Vs</b> Nataraju	State by Complainant
19	C.C. 433/2020 (SUMMONS)	<b>23-12-2020</b>	Renukamurthy K.C. <b>Vs</b> Gangadharaiah	K.T. Chandrashekharaiiah
20	C.C. 792/2020 (SUMMONS)	<b>23-12-2020</b>	Excise Police Station, Tiptur <b>Vs</b> Gangadhar	State by Complainant
21	C.C. 812/2020 (SUMMONS)	<b>23-12-2020</b>	Honnavalli Police <b>Vs</b> Sathyanarayana @ Sathya	State by Complainant
22	C.C. 813/2020 (SUMMONS)	<b>23-12-2020</b>	Honnavalli Police <b>Vs</b> Kantharaju	State by Complainant
23	Crl.Misc. 200/2020 (NOTICE)	<b>23-12-2020</b>	B.T. Devaraju <b>Vs</b> The Thahsildar, Tiptur	Karunakar.M.B
24	Crl.Misc. 280/2020 (NOTICE)	<b>23-12-2020</b>	Nagarahaiah <b>Vs</b> The Thahsildar, Tiptur	Mahalingappa.H.P
25	Crl.Misc. 285/2020 (NOTICE)	<b>23-12-2020</b>	Nagarajaiah <b>Vs</b> The Thahsildar, Tiptur	Mahalingappa.H.P
26	Crl.Misc. 295/2020 (NOTICE)	<b>23-12-2020</b>	Banupriya K.C. <b>Vs</b> Madhu	Nataraju.M.C
27	C.C. 851/2020 (Issue NBW to Accused)	<b>23-12-2020</b>	Honnavalli Police <b>Vs</b> Nagaraju	State by Complainant